

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 283/(MAH)/2017
CA No.

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: O. C. L. India Ltd.
V/s.
Goradia Special Steels Ltd.

SECTION OF THE COMPANIES ACT: 1 & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	AMIT JAIN, ADV FOR CORP DEBTOR		

ORDER

TCP No. 283/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel is present. Corporate Debtor's Counsel is present.

Since the Petitioner's Counsel has reported Form 5 has not yet been filed, he has been directed to file the Form 5 before 15.07.2017, failing which this Petition will be abated.

List this matter on 04.08.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)